COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 232 OF 2017 & IA NOS. 572 & 621 OF 2017

Dated: 30th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Simran Wind Project Limited Appellant(s)

Vs.

Tamil Nadu Generation and Distribution Corporation

Limited & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Mr. Rahul Balaji Ms. Neha Garg

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1

Mr. S. Ramalingam for R-2

ORDER

List the I.A. No. 572 of 2017 for hearing on <u>04.12.2017</u>. In the meantime, reply to the application may be filed on or before 21.11.2017 after serving copy on the other side. Rejoinder may be filed within one week thereafter.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd